

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 31ST DAY OF JULY, 1987

Present: Hon'ble Sri Ch. Ramakrishna Rao

Member (J)

Hon'ble Sri P. Srinivasan

Member (A)

REVIEW APPLICATION NO.96/87(F)

Sri S. Yates
No.208A, Railway Quarters
Bangalore - 560 023

....

Applicant

(Sri M.R. Achar ... Advocate)

Vs.

1. The Divisional Personnel
Officer, Bangalore Division
Southern Railways
Bangalore City.

2. The Divisional Personnel
Officer, Mysore Division
Southern Railway
Mysore.

3. Sri C. Robert, Staff N.962

....

Respondents

This Review Application has come up for
hearing today. Hon'ble Shri P. Srinivasan, Member (A)
made the following:

O R D E R

This Review Application has been filed
90 days late. Sri M.R. Achar, Learned Counsel for
the applicant has been heard. The only reason put
forward for the delay is that the applicant's mother
was ill and the applicant had to attend to her and
so he could not take action to file the Review
Application in time.

2. We are not impressed by this reason.
If the applicant's mother was ill, no doubt the

P. S. S. S.

applicant had to attend to her, but it cannot afford any justification for such a long delay in filing this Review Application. We, therefore, refuse to condone the delay and reject this Review Application as barred by time.

Chambers P. S. 31/7/87
MEMBER (J) MEMBER (A)

mr.

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
@oooooooooooo@

Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 14/8/87.

REVIEW APPLICATION NO 96 /87()
IN APPLICATION NO. 518/86(F)

W.P. NO

Applicant

Shri S. Yates

v/s

The Divisional Personnel Officer
Bangalore Division, Southern Railway
& another

To

1. Shri S. Yates
No. 208A, Railway Quarters
Bangalore - 560 023
2. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage
Bangalore - 560 050

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~SECRET~~/
~~SECRET~~ ORDER passed by this Tribunal in the above said
application on 31-7-87.

Revd. and signed
DEPUTY REGISTRAR
~~SECRET~~ ORDER
(JUDICIAL)

Encl : as above

1/87

o/c

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 31ST DAY OF JULY, 1987

Present: Hon'ble Sri Ch. Ramakrishna Rao

Member (J)

Hon'ble Sri P. Srinivasan

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Sd/-

MEMBER (J)

Sd/-

MEMBER (A)

- True copy -

mr.

B.V. Venkatesh
DEPUTY LEG. CLERK
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
11/8